LOK SABHA STARRED QUESTION NO. 3 TO BE ANSWERED ON 4th FEBRUARY, 2019

Land Taken on Lease

†*3. SHRI KRUPAL BALAJI TUMANE:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the land taken on lease by the three petroleum companies such as the Hindustan Petroleum Corporation Limited, Bharat Petroleum Corporation Limited and Indian Oil Corporation Limited from the year 2001, State/region-wise;
- (b) whether the land for which the lease period has expired has been returned to the land owners by the petroleum companies and if so, the details thereof:
- (c) if not, the reasons therefor along with the action taken by the Government in this regard;
- (d) whether the land owners have registered any complaints in this regard; and
- (e) if so, the details thereof along with the steps taken by the Government to return the land back to their owners?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (e) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 3 ASKED BY SHRI KRUPAL BALAJI TUMANE FOR ANSWER ON 4.2.2019 REGARDING LAND TAKEN ON LEASE.

(a) Expansion of Retail Outlets (ROs) network by Oil Marketing Companies (OMCs) in the country is a continuous process. ROs are set up by OMCs at identified locations based on field survey and feasibility studies. Locations found to be having sufficient potential as well as economically viable are rostered in the Marketing Plans for setting up ROs and advertised. OMCs have been leasing / de-leasing RO sites on an ongoing basis as a part of their normal business process, considering the commercial angle and taking into account the legal position available for the RO site.

OMCs take land on lease for developing the Retail outlets on Corporation owned basis. OMCs have 32418 Corporation owned ROs as on 01.10.2018. State-wise/UT-wise number of these ROs as on 01.10.2018 is given in Annexure.

Further, out of the above, OMCs have taken 25873 sites on lease for developing ROs from the year 2001 (IOCL: 7589; BPCL: 7359 and HPCL: 10925).

(b) to (e) OMCs receive representations from land owners for release of land either after expiry of lease period or during the lease period itself citing various reasons.

Land for setting up ROs is taken on lease from land owners after negotiations at mutually agreed rentals and terms & conditions. Normally, the lease of the RO land is renewed by mutual agreement between OMCs and the landlords upon expiry of the lease period. However, in some cases, due to various reasons such as exorbitant rates demanded by the landlords beyond economical viability and delay in finalization of rentals, demand for de-leasing of the site, land sold by the original landlord without informing the concerned OMC, dispute among the family members, court cases, etc. OMCs may not be in a position to renew the lease in such cases.

Broad de-leasing guidelines have been approved by the Ministry. The said broad de-leasing guidelines cover the aspects of periodic identification of Strategic/Non-strategic sites by the OMCs and the approach to be adopted where lease is valid / expired and renewal option is available / not available. Accordingly, OMCs deal with the representations/complaints received for de-leasing of the land.

ANNEXURE

Annexure referred to in reply to part (a) of Lok Sabha Starred Question No.3 for answer on 4.2.2019 asked by Shri Krupal Balaji Tumane, Hon`ble MP regarding Land Taken on Lease.

OMC - State/UT-wise number of sites taken on lease for developing Retail outlets from the year 2001						
State	IOC		ВРС		HPC	
	Number of 'A' site ROs	Number of ROs taken on lease since 2001	Number of 'A' site ROs	Number of ROs taken on lease since 2001	Number of 'A' site ROs	Number of ROs taken on lease since 2001
Andaman & Nicobar	5	1	0	0	0	0
Andhra Pradesh	615	515	551	454	927	824
Arunachal Pradesh	18	8	9	9	0	0
Assam	131	70	98	82	94	66
Bihar	224	182	245	182	433	366
Chandigarh	21	20	9	3	11	0
Chhattisgarh	118	89	169	153	299	265
Dadar & Nagar Haveli	7	6	3	2	10	10
Daman & Diu	9	6	5	5	11	11
Delhi	171	53	108	34	95	14
Goa	16	12	44	27	33	8
Gujarat	479	338	556	448	690	613
Haryana	430	351	307	261	672	603
Himachal Pradesh	79	46	60	44	112	105
Jammu & Kashmir	87	72	98	80	122	109
Jharkand	159	103	127	75	224	155
Karnataka	854	730	699	573	868	689
Kerala	439	391	394	306	530	420
Lakshdweep	0	0	0	0	0	0
Madhya Pradesh	381	276	466	384	793	739

Maharashtra	669	475	1219	949	1549	1252
Manipur	14	8	8	8	0	0
Meghalaya	51	39	34	26	24	18
Mizoram	12	8	5	5	3	3
Nagaland	21	10	8	7	3	3
Odisha	235	207	232	192	257	230
Pondicherry	44	35	33	31	39	36
Punjab	468	441	421	315	834	757
Rajasthan	669	597	583	479	937	829
Sikkim	8	6	3	3	5	5
Tamil Nadu	1123	983	1027	808	1153	777
Telangana	642	507	485	427	685	674
Tripura	14	9	2	2	0	0
Uttar Pradesh	971	636	976	718	1304	1017
Uttrakhand	67	39	86	54	149	118
West Bengal	462	320	369	213	400	209
Grand Total	9713	7589	9439	7359	13266	10925